

Vidhan Sabha Question

Name of the Department : Home  
Unstarred Question No. : 1965  
Date of Reply : 05/03/2022  
Subject : Missing persons  
Question Raised by : Shri Rakesh Singha (Theog)  
Minister Concerned : Chief Minister

Question	Answer
<p>Will the Chief Minister be pleased to state:-</p> <p>(a) during the last 3 years upto 01.02.2022, how many persons belonging to the Theog Assembly Constituency are missing and are not traceable; provide all details including name of persons, age, sex, village, complaint number, name of complainant, name of Police Station, date of complaint and efforts made to locate the missing person/persons;</p> <p>(b) how many such missing persons have been found/returned back or established to have died or become a victim of an accident or having been kidnapped; how many of women, minor boys and girls are belong to SC category; and</p> <p>(c) does the Government propose to give death relief in those cases where a substantial proof exists of a person have died by falling in a river or such a place where his body could not be located; if not, why not; details be given?</p>	<p>The information has been laid on the table of the house</p>

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## **Reply to the Unstarred Assembly Question No. 1965 asked by Shri Rakesh Singha (Theog)**

- (a) During the last 3 years up to 01.02.2022, 115 persons belonging to the Theog Assembly Constituency were missing, out of which 05 persons have not been traced so far. The details sought are at Annexure 'A'.
- (b) Out of total 115 missing persons, 110 persons have been found/ returned back. No missing person have been established to have died or become a victim of an accident. Total 115 missing persons, 26 persons were kidnapped. Out of total 115 missing persons, 2 women, 2 minor girls and no minor boy belong to SC category.
- (c) Relief in the death cases of persons falling in a river is not covered within the norms of Himachal Pradesh Disaster and Relief Manual-2012. However, in other cases, where the cause of death is covered under the Relief Manual, 2012 but the dead body is not found and person is missing for 7 years, he is declared dead by following due procedure and only after that the relief is provided.

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Annexure 'A'

Name	Age	Sex	Village	Complaint Number	Name of the Complainant	Name of Police Station	Date of complaint	Efforts made to locate the missing person
Seema	26	Female	R/o Jadoon, PO Chikker	34	Deep Ram	Theog	28.06.2021	All possible efforts have been made by the police to trace out the missing persons in all possible places, friends & relative. In addition to this special campaign was launched from 01.09.2021 to 31.10.2021, but no concrete clue could be obtained
Kalsi Olly	48	Female	R/o Ward No.4 Shikali goan, Nepal at present C/O Shyama Nand Sharma R/o Kundali the Theog	23	Lal Krishan Olly	Theog	06.07.2021	All possible efforts have been made by the police to trace out the missing persons in all possible places, friends & relative. In addition to this special campaign was launched from 01.09.2021 to 31.10.2021, but no concrete clue could be obtained.
Manu Raj	35	Male	R/o VPO Thangi	15	-	Theog	31.07.2021	All possible efforts have been made by the police to trace out the missing persons in all possible places, friends & relative. In addition to this special campaign was launched from

								01.09.2021 to 31.10.2021, but no concrete clue could be obtained
Bhagat Ram	52	Male	R/o Vill Karyal, PO Mahog	169/21 U/S 365 IPC	Manisha	Theog	10.12.2021	Polygraph test of 03 suspects has been conducted. However, the polygraph test of one suspect could not be performed as he is suffering from heart ailment.
Sunita Devi	35	Female	At present VPO Jaar, Tehsil Kumarsain	10	Suresh Kumar	Kumarsain	27.09.2021	All possible efforts have been made by the police to trace out the missing persons in all possible places, friends & relative. In addition to this special campaign was launched from 01.09.2021 to 31.10.2021, but no concrete clue could be obtained